

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 742
TO BE ANSWERED ON 02.12.2024

STATUS OF INDUSTRIAL PARK AT SRIPINJURI MAUJA, KARIMGANJ, ASSAM

742. SHRI MISSION RANJAN DAS:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether land around 165 bighas has been given/ handed over to Assam Industrial Development Corporation (AIDC) for developing Industrial Park at Sripinjuri Mauja under Patherkandi Revenue Circle of Karimganj Dist. and AIDC in turn submitted proposal for fund under MSME; and
- (b) if yes, the status of these proposals, in detail?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) & (b): Yes. Possession of a land measuring 165 bigha under dag no. 53 (Part), porgona Pratapgarh, Mauja Uttar Sephinjuri under Patherkandi Revenue Circle, Dist. Karimganj, Assam was handed over to Assam Industrial Development Corporation Ltd. for setting up of Industrial Park.

Subsequently, a project proposal for development of Industrial Park, Sephinjuri at Mauja Uttar Sephinjuri, Porgona Pratapgarh, Patherkandi Revenue Circle, District Karimganj was submitted by Government of Assam with Assam Industrial Development Corporation Ltd. as Implementing Agency for funding under the scheme, "Promotion of MSMEs in NER and Sikkim" implemented by office of Development Commissioner, MSME, Ministry of Micro, Small and Medium Enterprises.

This project proposal for development of Industrial Park at Sephinjuri was approved in 11th meeting of Project Approval and Monitoring Committee (PAMC) of this scheme held on 26.06.2024 for funding of Rs. 1350 lakh as Government of India grant out of total project cost of Rs 1874 lakh.
